

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP (IB) No. 213/95/HDB/2023

AND

IA (IBC) 1269/2024 in CP (IB) No. 213/95/HDB/2023

u/s. 95 of IBC, 2016

IN THE MATTER OF:

Pridhvi Asset Reconstruction and
Securitisation Company Limited

...Petitioner

AND

Mr. Virigneni Anjaiah and
M/s. Pavan Keerthi Hotels India Private Limited

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1269/2024

Learned Counsel Mr Rama Rao, for applicant present physically.

Mr GV Subba Rao, Resolution Professional present physically.

No representation for the Personal Guarantor.

Heard. **For orders on 05.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)